

SUPREME COURT OF INDIA  
RECORD OF PROCEEDINGS

IA 3/2008 in CIVIL APPEAL NO. 944 OF 2008

P. SHAILAJA & ORS.

Appellant (s)

VERSUS

M. NARENDER REDDY & ORS.

Respondent(s)

(With appln(s) for early hearing and office report )

Date: 08/09/2008 This Appeal was called on for hearing today.

CORAM :

HON'BLE THE CHIEF JUSTICE  
HON'BLE MR. JUSTICE P. SATHASIVAM  
HON'BLE MR. JUSTICE J.M. PANCHAL

For Appellant(s) Mr. R. Santhan Krishnan, Adv.  
Ms. K. Radha Rani, Adv.  
Mr. Praveen K. Pandey, Adv.  
For Mr. D. Mahesh Babu, Adv.

For Respondent(s) Mr. P.S. Narasimba Adv.  
Mr. Shekhar G. Devasa, Adv.  
Mr. Dinesh Kumar Garg, Adv.

UPON hearing counsel the Court made the following  
ORDER

List in the month of January, 2009.  
Application for early hearing is allowed.

(R.K.Dhawan)  
Court Master

(Veera Verma)  
Court Master